

[Shri Ramchandra Veerappa]

solved even after 50 years of independence. Delhi is too far from them. They have to face a lot of problem in the rural areas. I would request the Central Government to decide their cases without further delay.

My another submission is that cow slaughter is still going on in the country even after 50 years of independence. This should be stopped.

SHRI R.L.P. VERMA (Kodarma) : Chairman Sir, I would like to draw attention of the Government through you towards National Education Policy. Teachers of 350 Colleges in Bihar have become just pampers. They have been lathi charged a number of times. They had a nude demonstration here. It is, therefore, requested that the Government should take into consideration the plight of those teachers who are suffering for the last 15-16 years and working in these 350 colleges and provide them relief by giving them financial aid.

SHRI ANAND MOHAN (Sheohar) : I would like to draw attention of the Government, through you, towards Reega Sugar Mill. The Mill is functioning arbitrarily which is at its peak.

The prices of Sugarcane have not been paid to the farmers since January - February. The Mill has increased the prices of its products like manure etc. by 10 percent but it is still paying Rs. 5-7 less than the prices fixed by the Government to the Sugar Cane growers for their produce. Maneuvering is also done in the process of weighing and in the distribution of slips. Lot of bungling is there in the whole system. Farmers are continuously agitating against that mill but no concrete results have been achieved.

SHRI NITISH BHARADWAJ (Jamshedpur) : Chairman, Sir, it is exam time for students throughout India. Students prepare for exams, during these days throughout India. But situation in Bihar is altogether different because the results are not declared in Bihar even after six months of the exams. Students are suffering a lot because of this. Therefore, the Bihar Government should be directed to declare the results of the exams, within a period of two months.

MR. CHAIRMAN : It is a State subject, why are you raising it here ?

SHRI NITISH BHARADWAJ : Whenever this matter is raised before the State Government they are not paying any attention and no actions being taken.

SHRI RAMSHAKAL (Robertsganj) : Chairman Sir, I

would like to draw attention of the Government of India towards my constituency of Robertsganj where majority of the people are uneducated and where farmers have to depend solely on the rains for their crops. Whole paddy crop was lost because of lack of water. The farmers and the workers of that area are literally dying of hunger. The Government is requested to provide relief by starting the relief work there immediately.

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Hon'ble Chairman Sir, I want to raise a very important matter here pertaining to Bihar. The year 1988 has been taken as the base year in the agreements regarding sharing of Ganga water with Bangladesh. I would like to point out that the water level coming through the Ganga river of the State has been reduced to a great extent since the year 1988 and now in 1997 it is very less in comparison to the year 1988.

MR. CHAIRMAN : You please suggest what the Government of India should do in this regard.

SHRI VIRENDRA KUMAR SINGH : I request the Government of India that the base year for this purpose should be taken as 1997 instead of 1988.

[English]

SHRI N.K. PREMCHANDRAM (Quilon) : Sir, in November 1996 the Government of Kerala has launched a massive housing scheme campaign for the economically weaker sections. It is called Maitreyi Housing Scheme. The hon. Prime Minister visited Kerala and inaugurated the programme. He has also offered Rs. 90 crore by way of loan. So far, an amount of Rs. 17.95 crore at 9 per cent interest has been disbursed. I urge upon the hon. Prime Minister and the Government of India to release the rest of the amount.

[Translation]

SHRI K.D. SULTANPURI (Shimla) : Chairman Sir, I would like to request the Government through you that there is a place known as Transgiri in Nahan District of Himachal Pradesh which is located near to Uttar Pradesh border. Some agitation is going on in that area under the banner of Hati Sabha and their demand is that they should be included in the tribal area. Sir, they are making this demand for the last so many years. I have also requested the Hon'ble Minister to accede to their demand and that area should be declared as tribal area.

SHRI G. MALLIKARJUNAPPA (Davanagere) : Mr. Chairman Sir, there is no rain in Chitradurga district

* Translation of the speech originally delivered in Kannada